

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/107/CAA/2016  
NAME OF THE PETITIONER(S) : AMTEL R & D INDIA PVT LTD NMI INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : MICROCHIP TECHNOLOGY INDIA PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	K. RAMASAMY	Counsel for Petitioner	G. V. Mohan Kumar
	G. V. MOHAN KUMAR		

**ORDER**

Counsel for the Petitioner present and submitted final arguments. The representative of the Official Liquidator is also present and prayed for a direction to the Petitioner for payment of the fee to the Chartered Accountant. The Petitioner is directed to pay the fee amounting to Rs.50,000/- to the Office of the Official Liquidator within two weeks for payment of fee to the Chartered Accountant . **Reserved for Orders.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)